

[Shri S. C. Jamir]

(i) G.S.R. 1276 (Hindi and English versions) published in Gazette of India dated the 30th May, 1969 making certain amendment to Notification No. G.S.R. 914 dated the 10th June, 1966.

(ii) The Cold Storage (Second Amendment) Order, 1969 published in Notification No. S.O. 2184 in Gazette of India dated the 5th June, 1969.

[Placed in Library See No. LT—1319/69]

(2) A copy of the Food Corporations (Amendment) Rules, 1969 published in Notification No. G.S.R. 1123 (English version) in Gazette of India dated the 12th May, 1969 under sub-section (3) of section 44 of the Food Corporations Act, 1964. [Placed in Library. See No. LT—1320/69.]

(3) A copy of the Report of the Coordinating Committee for intensifying researches for finding a colour for Vanaspati. [Placed in Library. See No. LT—1321/69.]

(4) A copy of Government Resolution No. 1-67/65-Sugar dated the 12th May, 1969 (Hindi and English versions) regarding colourisation of vanaspati for preventing its use as an adulterant in ghee. [Placed in Library. See No. LT—1322/69.]

Indian Telegraph Amendment Rules, etc.

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त वरुण):—मैं प्रोफेसर शेर सिंह की ओर से भारतीय तारयंत्र अधिनियम, 1885 की धारा 7 की उपधारा (5) के अधीन निम्नलिखित अधिसूचनाओं की एक एक प्रति सभा पटल पर रखता हूँ :

(1) भारतीय तारयंत्र (सातवां संशोधन) नियम, 1969 जो दिनांक 17 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1149 (अंग्रेजी संस्करण) और जी० एस० आर० 1150 (हिन्दी संस्करण) में प्रकाशित हुए थे।

(2) भारतीय तारयंत्र (आठवां संशोधन) नियम, 1969 (हिन्दी संस्करण) जो दिनांक 21 जून, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1416 में प्रकाशित हुए थे।

(3) भारतीय तारयंत्र (ग्यारहवां संशोधन) नियम, 1969 जो दिनांक 21 जून, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1417 (अंग्रेजी संस्करण) और जी० एस० आर० 1418 (हिन्दी संस्करण) में प्रकाशित हुए थे।

(4) भारतीय तारयंत्र (बारहवां संशोधन) नियम, 1969 जो दिनांक 30 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1295 (अंग्रेजी संस्करण) और जी० एस० आर० 1296 (हिन्दी संस्करण) में प्रकाशित हुए थे।
[Placed in Library. See No. LT—1323/69]

Notification Re : Apprenticeship (First Amendment) Rules.

SHRI S. C. JAMIR : I beg to lay on the Table a copy of the Apprenticeship (First Amendment) Rules, 1969 (Hindi and English versions) published in Notification No. G. S. R. 1144 in Gazette of India dated the 17th May, 1969 under sub-section (3) of Section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT—1324/69.]

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd July, 1969, agreed without any amendment to the West Bengal Legislative Council